

Declaration of Assets and Liabilities

Year-2022-23

I, Anrudh Shandilya son of Mr. Chandra Kishore Choudhary, aged-34 Years, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs. 2500/-	-----	-----	-----	-----
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB-Rs.12,86,784.50/- PPF-Rs.4,20,689.00/-	-----	-----	-----	-----
(iii)	Bonds, Debentures and shares in Companies	Rs.58,281.10/- (Approx.) as on 07.02.2023	-----	-----	-----	-----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 1.-Rs.2,00,000/- 2.-Rs.4,00,000/-	-----	-----	-----	-----
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 6G (2020)	-----	-----	-----	-----
(vi)	Jewellery (give details of weight and value)	Gold-15gm Value-Rs.79,200/- (Approx.)	-----	-----	-----	-----
(vii)	Other assets, such as values of claims / interests	Nil	-----	-----	-----	-----

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	-----	-----	-----	-----
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	-----	-----	-----	-----
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Hindu Undivided Family (HUF)	-----	-----	-----	-----
(v)	Other (such as interest in property)	Nil	-----	-----	-----	-----

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01/02/2023.
(a)	(i) Loans from Banks	-----	Nil
	(ii) Loans from financial institutions	-----	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-----	Nil
	(b) dues to departments dealing with supply of water	-----	Nil
	(c) dues to departments dealing with supply of electricity	-----	Nil

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	(d) dues to departments dealing with telephones	-----	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-----	Nil
	(f) Other dues, if any	-----	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year 2022-23 Income Tax Paid Rs.25,070/- PAN-CVMPS6449A	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	Nil
	(iii) Sales Tax [Only in case of proprietary business]	-----	Nil
	(iv) Property Tax	-----	Nil

C Personal Detail

GPF/CPF/PRAN No.

:-

PRAN-110134057673

Gender

:-

M

(M/F)

Date of Birth

:-

1 3 0 4 1 9 8 9

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

Bihar Vidhan Sabha Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anrudh Shandilya 07/02/2022

Name of Employee: ANRUDH SHANDILYA

Designation: Assistant, Bihar Vidhan Sabha, Patna.

Department: Bihar Vidhan Sabha Secretariat, Patna.

Place: Patna

Date-07-02-23

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.